## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO.3620 TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2017

## **DROUGHT RELIEF**

3620. SHRI RAVNEET SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE ‡ãoŠãaÓã एवं किसान कल्याण ½ãâ¨ããè be pleased to state:

- (a) whether the Government has approached farmers' organizations demanding drought relief among other things;
- (b) if so, the details thereof; and
- (c) the details of the assistance provided by the Government to curb farmers' miseries?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

‡ãðŠãäÓã एवं किसान कल्याण ½ãâ¨ããÊã¾ã ½ãñâ À㕾ã ½ãâ¨ããè (SHRI S.S. AHLUWALIA)

(a) to (c): The State Governments have ready availability of funds in the State Disaster Response Fund (SDRF) for taking immediate measures in the wake of natural calamities including drought. Additional assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature in accordance with an established procedure and on submission of a Memorandum for Central assistance by the affected State. There are laid down items and norms for assistance from SDRF/NDRF. Assistance from SDRF/NDRF, inter-alia, includes assistance towards input subsidy for crop loss of 33% and above to all categories of farmers. The Government of India has approved an amount of Rs.24239.65 crores from NDRF to the drought affected states during the years 2014-15 to 2016-17. Further, the Government of India takes necessary steps to provide relief and easy & hassle-free loans to debt ridden farmers.

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